Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED Date of Commencement of Liquidation: 08-01-2026; List of Stakeholders as on Date: 24-09-2026; Name of IP: Mr. Dharmendra Kumar; Process Number: 1; Last 5 digitof registration number: 11264

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	6600420	0	6600420	0	0	0	NA
3	Secured financial creditors	4	1044922944	3	627195978	0	417726966	0	Annexure 3
4	Unsecured financial creditors	13	1534705384	12	1296989973.75	0	237715410.25	0	Annexure 4
5	Operational creditors (Workmen)	122	77711857	122	75944064.65	0	1767792.44	0	Annexure 5
6	Operational creditors (Employees)	19	33906036	19	33792635.51	0	113400	0	Annexure 6
7	Operational creditors (Government Dues)	7	55433258	7	55433258	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	31	601884703	28	270748775.19	0	331135928	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	320092054	1	20000000.00	0	300092054	0	Annexure 9
Total		198	3675256656	192	2386705105.1	0	1288551550.69	0	